

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1237
ANSWERED ON:08.08.2011
DISCREPANCIES IN LAND RECORDS
Pratap Narayanrao Shri Sonawane;Ram Shri Purnmasi

Will the Minister of DEFENCE be pleased to state:

- (a) whether there are large scale discrepancies in the figures of A-1 land as mentioned in land calculation sheets prepared by Local Military Authorities (LMAs) for the purpose of local management of land and those in the records of the Defence Estate Officers (DEOs) who are responsible for keeping land records of A-1 land in General Land Register and Military Land Register;
- (b) whether there are any discrepancies in the figures of the measurements of land shown in the records of LMAs compared to those of DEOs in respect of some of the stations; and
- (c) if so, the measures taken including setting up of a task force, if any, to reconcile the discrepancies and to correct/update land records for efficient and effective land management?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (c): As per the existing rules, Defence Estates Officers (DEOs) maintain records of all defence lands and they are the source of authentic records. Local Military Authorities (LMAs) obtain these records from the Defence Estates Officers and when in doubt contact the Defence Estates Officers for its resolution. In order to verify land holdings on ground, Ministry has sanctioned a project in February, 2011, to be implemented in a period of 3 years, for survey, demarcation and verification of Defence lands.